

NOTIFICATION No. 225 / 2013

I

The Government in G.O.Ms.No.1320, Home (Courts-I) Department, dated 11.09.2007 have issued orders sanctioning the constitution of a Fast Track Court at Magisterial Level at Pattukottai in Thanjavur District along with other Fast Track Courts at Magisterial Level in various Districts and in G.O.(Ms)No.344, Home(Cts.II) Department, dated 28.06.2011 have issued orders for revalidation of the orders issued in the aforesaid G.O.

Ms.K.R.Leela, Special Judicial Magistrate, Special Court for exclusive trial of Land Grabbing Cases, Thanjavur, is transferred and posted as Judicial Magistrate, Fast Track Court at Magisterial Level at Pattukottai in Thanjavur District in the said newly sanctioned Court.

II

The Government in G.O.Ms.No.2, Home (Courts.III) Department, dated 02.01.2012 have issued orders sanctioning the constitution of a District Munsif-cum-Judicial Magistrate Court at Peraiyoor in Madurai District and in G.O.Ms.No.130, Home(Courts.III) Department, dated 26.02.2013 have issued orders for revalidation of the orders issued in the aforesaid G.O.

Ms.J.Christal Babitha, Judicial Magistrate No.II, Usilampatti, is transferred and posted as District Munsif-cum-Judicial Magistrate, Peraiyoor in Madurai District in the said newly sanctioned Court.

III

Thiru. K.S.Thirumani, Judicial Magistrate, Fast Track Court at Magisterial Level, Uthamapalayam, is transferred and posted as District Munsif-cum-Judicial Magistrate, Bodinayakanur in the existing vacancy.

Ms. K.Bharathi, Special Judicial Magistrate, Special Court for exclusive trial of Land Grabbing Cases, Dharmapuri, is transferred and posted as District Munsif-cum-Judicial Magistrate, Pennagaram in the existing vacancy.

Thiru M.Vadivel, Judicial Magistrate, Fast Track Court at Magisterial Level, Palani is transferred and posted as District Munsif, Oddanchatram in the existing vacancy.

**HIGH COURT, MADRAS.
DATED: 29.11.2013**

**Sd/- P.KALAIYARASAN
REGISTRAR GENERAL**